

CENTRAL ADMINISTRATIVE TRIBUNAL, ERNAKULAM BENCH

O.A.No.617/99

Thursday, this the 24th day of June, 1999.

CORAM:

HON'BLE MR A.V.HARIDASAN, VICE CHAIRMAN

HON'BLE MR G.RAMAKRISHNAN, ADMINISTRATIVE MEMBER

K.Gireesan,
Extra Departmental Delivery Agent,
Kottoor.P.O.
(via) Kuttichal - 695 574. - Applicant

By Advocate Mr G.Sasidharan Chempazhanthiyil

Vs

1. The Superintendent of Post Offices,
Trivandrum South Postal Division,
Thiruvananthapuram-14.
2. Chief Postmaster General,
Kerala Circle,
Thiruvananthapuram. - Respondents

By Advocate Mr Govinth K Bharathan, SCGSC

The application having been heard on 24.6.99, the
Tribunal on the same day delivered the following:

O R D E R

HON'BLE MR A.V.HARIDASAN, VICE CHAIRMAN

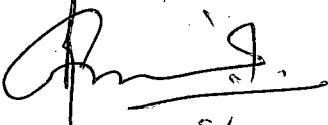
The applicant who was appointed as an Extra Departmental
Delivery Agent, Kottoor with effect from 14.11.91, had made a
request on 24.5.99 for a transfer as BPM, Kottoor Post Office.
The request was rejected by the impugned order dated 25.5.99
A-3 stating that as per the extant instructions, the post will be
filled considering the nominees of the Employment Exchange. The
applicant is aggrieved by that order and has filed this application
seeking to have the impugned order A-3 set aside and for a

declaration that he is entitled to be transferred to the post of EDBPM, Kottoor and also for a direction to the 1st respondent to keep all further proceedings pursuant to the notification A-4 in abeyance.

2. Learned Senior Central Government Standing Counsel under instruction from the respondents submitted that the respondents are not going to make any selection and appointment to the post of EDBPM on the basis of the notification of vacancies made under A-4 as the post has been decided to be filled by giving a transfer to one Mr C Sudheendra Bose, recruited as EDDA in the year 1984 deputed to Army Postal Service but was repatriated on extreme compassionate grounds, and accommodated only at a distant place. It is stated that as Mr Sudheendra Bose is to be appointed on that post, the request of the applicant for transfer cannot be considered and that further action on A-4 notification would not be taken.

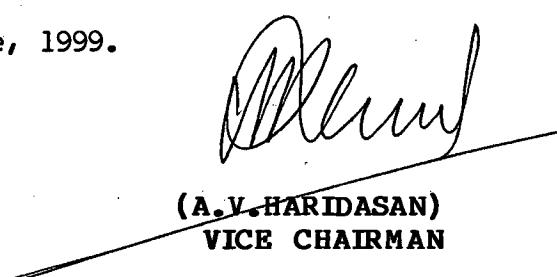
3. Since the respondents do not propose to make a selection and appointment on the basis of the notification A-4 and the post of BPM, Kottoor has now been decided to be filled up by accommodating an ED Agent recruited in the year 1984 who has been repatriated from Army Postal Service and accommodated at a distant place, we are of the considered view that there is no legitimate grievance of the applicant which needs adjudication. The application is therefore dismissed. No costs.

Dated, the 24th of June, 1999.



(G. RAMAKRISHNAN)
ADMINISTRATIVE MEMBER

trs/25699



(A.V. HARIDASAN)
VICE CHAIRMAN

List of Annexures referred to in the Order:

1. A-3: True copy of the letter No.BIC/77 dated 25.5.99 issued by the 1st respondent.
2. A-4: True copy of the notification dated 6.5.99 issued by the 1st respondent.